NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.219/Chd/Hry/2017

In	the	matter	of:
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Havi Homes Infrastructure Pvt.Ltd. & Anr.Petitioners

Versus

Registrar of Companies NCT of Delhi and Haryana

...Respondent.

Present: Mr.Munish Kumar, PCS for petitioner

None for respondent.

Due to paucity of time matter could not be taken up. Adjourned to 08.03.2018.

Sd/-

(Justice R.P. Nagrath) Member(Judicial)

February 07, 2018